

[Translation]

SHRI D.P. YADAV (Sambhal) : Mr. Deputy Speaker, I am raising a very important issue. There is Chemical Factory by the name of Van-Organic in Gajraula, which is only 100 Km. away from Delhi. This factory has taken the lives of about 50 people and is affecting two towns. This factory is situated in Gajraula, from where my constituency, Sambhal, starts. The owner of this factory has political connections. When ever television team or BBC or some other company has gone there, has not been able to record. The chemicals from this factory flow into the river. The situation is such that this chemical flows into Ganga river after passing through two hundred and fifty villages. If some villager or agricultur labour has to pass through this river, he gets infected with the chemical. Many cattle have died due to this. I would like that you should issue directions in this regard and I have also written to the Minister in this regard. Through you I would like to request that this factory should be closed so that the people of 250 villages. Who have lost their lives and whose cattle have died, can have a sign of relief. Wherever this water goes the crop, whether it is of wheat, sugarcane or corn gets destroyed. I want that this factory should be closed immediately to stop this poison from falling into the rivers. I have written to the Ministry but no action is being taken. I do not know what power the owners of this factory have got that neither press nor T.V. people are able to do anything and the problem of poor people and farmers remains there as it is. I want that this factory should be closed with immediate effect so that the lives of lakhs of people settled there could be saved and their fields can be protected.

SHRI VIDYA SAGAR SONKER (Saidpur) : Mr. Speaker, I would like to bring a sensational scam involving one hundred crore in UP to the notice of the House. Despite being involved in this serious scam, what to talk of arresting the criminals, they are being protected by some big leaders. I would also like to mention that the people belonging to big political families of the country are also involved in this serious scam. Under the economic liberalisation policy of the previous Congress Government people were given dealership in the name of LPG and Kerosene supply and lakhs of people gave money to obtain a connection. But till date nobody has been given connection.

Sir, it is the duty of Government of India to lay the activities of this company on the table of the House and give the people connection through their own undertaking or get their money back.

Therefore, through you, I would demand that the whole matter should be investigated by CBI in a time bound manner and the guilty be punished and necessary action may be taken to provide relief to the victims of this scam.

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir, with great concern, I would like to bring to the notice of this House, to the notice of the Government of India and to the nation that within a span of one month, Andhra Pradesh is threatened with another cyclone. A cyclonic storm named 08B has formed in the Bay of Bengal on 28th November, 1996. The storm after initially threatening the Andhra coast moved eastwards from 30th November 1996 to 1st December, 1996. Later the storm has taken a U-turn and has started heading back for the Andhra Pradesh coast.

It is reported that the storm is at present located about 250 kms southeast of Machilipatnam and is associated with wind speed of 55 knots. The storm is reported to be moving westwards with a speed of five knots. The meteorological department anticipates that the storm will cross the coast sometime this afternoon. The track of the storm is being closely monitored by accessing information from various sources including the Tropical Storms Monitoring Centre at Hawaii, CNN and advisory groups like WX-Tropical on the Interest.

The State Government has taken all precautionary measures by establishing control centres at the district level. It has warned the coastal district collectors and it has established control centre at the Secretariat.

I request the Central Government to remain sensitised to actual position of the impending cyclone to Andhra Pradesh so that the nation knows about the correct situation and extend all help to the people of Andhra Pradesh.

I hope the House will join me in my prayers for the well being and safety of the people of Andhra Pradesh and the nation will stand by us in the hours of need.

[Translation]

SHRI B.L. SHARMA 'PREM' (East Delhi) : Mr. Deputy Speaker, I would like to draw your attention towards an important matter. The UPSC is continuously adopting an indifferent attitude towards Hindi. The UPSC is going to conduct a Combined Defence Services Examination on the ensuing 8th December, 1996, but it is a matter of regret that the question papers will only be in English whereas it is obligatory to provide them in Hindi also. Thus the UPSC is going to violate Article 343, 344 and 350 to the Constitution and the Resolution 4(a) passed by this House on 18th January, 1968. In this connection I would also like to inform that 450 MPs have submitted a memorandum to take that examination in Hindi but no action has been taken in this regard so far. Conducting examination only in one language — English is also violation of Article 2.0107 of the chapters — 2 of report of Civil Service Examination Scheme Review Committee. As per the report there should not be any discrimination on the basis of language.

Sir, preparations are going on to 'gherao' UPSC in Delhi on 8th of the month. Therefore, I would request you to direct the Government to provide question paper in the official language Hindi also for the UPSC Examination to be conducted on 8th December so that the resentment amongst the people could be mitigated...*(Interruptions)*

SHRI RAM KRIPAL YADAV (Patna) : Sir, we support whatever Sh. Sharmaji has said. This matter was raised in the House earlier also...*(Interruptions)* Sir, Hindi is our national language. The Government should definitely consider whatever Shri Sharmaji has said ...*(Interruptions)* Hindi is our national language and it should be given due respect ...*(Interruptions)*

MR. DEPUTY SPEAKER : You have made your point.

13.00 hrs.

*[Translation]*

SHRI RAM KRIPAL YADAV : Sharmaji has raised a very important point...*(Interruptions)* Hindi being our National Language, this constitutes an insult not only to Hindi but to the whole nation...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please sit down. Let me say a few words.

*(Interruptions)*

MR. DEPUTY SPEAKER : Please take your seats.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : The whole House is agitated over this issue, it being a very important issue.

*[English]*

The Government should take immediate action.

*(Interruptions)*

MR. DEPUTY SPEAKER : Please listen to me.

*(Interruptions)*

*[Translation]*

SHRI RAM VILAS PASWAN : There can be no two opinions that after Independence our language has not only been neglected but also people did not get a right to write and reply in their own language and the Government owes an explanation to us as to why the people did not get this right...*(Interruptions)*

SHRI VIJAY GOEL : This ordeal is now just two days away. The Minister always gives assurances which never get fulfilled.

SHRI RAM VILAS PASWAN : Sharma ji has said that this ordeal is going to take place on 8th itself. Therefore we will bring to the notice of the Minister today itself.

SHRI VIJAY GOEL : Thanks.

SHRI SYED MASUDAL HOSSAIN : Mr. Deputy Speaker, I have raised this issue in this House once before. I am talking of those persons who are still going around stateless in this country. In my Parliamentary Constituency, there is Karimpur Assembly seat in Nadia district. There are some village in its border area, one is Jamalpur and another Charmeghna. The people who have settled in Charmeghna after having come over from Bangladesh, think that it is Indian territory and the people who have crossed over from this side and settled in Jamalpur, think that it is Bangladeshi territory. We have been raising this issue repeatedly in this House, but the Government is not paying any heed to it. In Charmeghna, the area where Indians live is territory of Bangladesh, but the people are Indian and crime is on the increase there with each passing reports of which are registered neither in Bangladesh nor by the Karimpur police station. There is — criteria fixed for the sale of land home.

KUMARI MAMATA BANERJEE : What is the State Government is doing in this regard?

SHRI SYED MASUDAL HOSSAIN (Murshidabad) : There are two states involved...*(Interruptions)* One state is Bangladesh...*(Interruptions)* You are not aware of it.

KUMARI MAMATA BANERJEE : Why, I am certainly aware of it.

SHRI SYED MASUDAL HOSSAIN : I have been raising this issue in this House repeatedly but the Government is not heeding to it. I am urging upon you and the Minister is sitting here, he should go there and even if he chooses not to go there, at least he can contract the BSF headquarters at Raisina Road in Calcutta today itself in order to come out with an answer as to how long these people will remain Stateless. They are not getting any help from India. We are perforce giving them tubewells, schools, rations cards at the address of some other village and they come to cast their votes at a third village Jamalpur which is a part of India has no link whatsoever with the people here and Bangladesh is also not willing to take back those people. We have very good relations with Bangladesh. Talks are going on the issue of water. I want that this issue may also be taken up along with other issues and I would urge upon the Parliamentary Affairs Minister to contact the BSF headquarter situated at Raisina Road in Calcutta in order to ascertain whether this is true or not.

*[English]*

MR. DEPUTY SPEAKER : Please conclude.

*[Translation]*

SHRI SYED MASUDAL HOSSAIN : True, we may certainly be getting some publicity by raising the question in Zero Hour but this alone will not do. Indians